can come up and Odisha can, thus, develop. I, therefore, request you to take up the matter with the Government. Thank you.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Dr. Sasmit Patra: Shrimati Mahua Maji (Jharkhand), Shri Imran Pratapgarhi (Maharashtra), Shrimati Dola Sen (West Bengal), Shrimati Mamata Mohanta (Odisha), Shri Niranjan Bishi (Odisha), Shri Muzibulla Khan (Odisha), Dr. John Brittas (Kerala), Shri Jawhar Sircar (West Bengal), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri M. Shanmugam (Tamil Nadu) Shrimati Phulo Devi Netam (Chhattisgarh), Dr. V. Sivadasan (Kerala), Shri M. Mohamed Abdulla (Tamil Nadu) and Shrimati Sulata Deo (Odisha).

Now, Shri Prakash Chik Baraik.

Need to tackle the problem of food inflation in the country

श्री प्रकाश चिक बाराईक (पश्चिमी बंगाल): डिप्टी चेयरमैन सर, मेरा विषय फूड इन्फ्लेशन पर तत्काल नियंत्रण की आवश्यकता से संबंधित है।

खाद्य वस्तुओं की बढ़ती कीमत एक बहुत ही चिंताजनक समस्या बन चुकी है। हाल के आंकड़ों से पता चलता है कि ग्रामीण एवं शहरी, दोनों क्षेत्रों के लिए कंज्यूमर फूड इन्फ्लेशन 9.36 परसेंट दर्ज की गई। वास्तव में, जुलाई, 2023 से फूड इन्फ्लेशन लगातार बढ़ रही है। जुलाई, 2023 से जून, 2024 तक फूड इन्फ्लेशन लगभग 8.5 परसेंट रही है। खाद्य वस्तुओं की लगातार बढ़ रही इन्फ्लेशन ने देश के हर नागरिक को प्रभावित किया है, जिसमें सबसे अधिक मार निम्न आय वर्ग के परिवारों पर पड़ी है। बढ़ती खाद्य कीमतों ने परिवार के पास अन्य आवश्यक वस्तुओं को खरीदने या बचत के लिए कम पैसा छोड़ा है। घरेलू बचत के आंकड़ों में स्पष्ट है कि यह 50 वर्षों के निचले स्तर पर पहुंच चुकी है।

अगर हम पिछली सरकार एवं वर्तमान सरकार की तुलना करें, तो पाएंगे कि पिछली सरकार के समय में एक किलो अरहर दाल की कीमत 75 रुपये थी, अब 150 रुपये पहुंच चुकी है; एक लीटर मस्टर्ड ऑयल की कीमत अगर 110 रुपये थी, तो अब वह 200 रुपये पर पहुंच चुकी है; एक कुकिंग गैस सिलेंडर का दाम अगर 400 रुपये था, तो वह अब 1,100 रुपये पर पहुंच चुका है; एक किलो प्याज का दाम अगर 28 रुपये था, तो वह अब 60 रुपये तक पहुंच चुका है; एक किलो बैंगन की कीमत अगर 30 रुपये थी, तो वह आज 80 रुपये तक पहुंच चुकी है; एक किलो टमाटर की कीमत अगर 30 रुपये थी, तो वह आज 80 रुपये तक पहुंच चुकी है एवं एक किलो चीनी का दाम अगर 28 रुपया था, तो वह 40 रुपये तक पहुंच चुका है। वास्तव में यह एक चिंता का विषय है। घरेलू देनदारी बढ़ रही है। उपसभापति महोदय, मैं आपके माध्यम से सरकार से यह दरख्वास्त करता हूं कि वह food inflation को कंट्रोल करने की व्यवस्था करे। बंगाल के डिवाइड की बात छोड़िए, उत्तर बंगाल, दक्षिण बंगाल नहीं है, बंगाल एक है और एक ही रहेगा। हर नागरिक को

सुविधा देने के लिए food inflation को कंट्रोल करना ज़रूरी है एवं गरीब से गरीब और असहाय से असहाय परिवार के लिए inflation control करना ज़रूरी है।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shri Prakash Chik Baraik: Shri Derek O'Brien (West Bengal), Shri Jawhar Sircar (West Bengal), Ms. Dola Sen (West Bengal), Ms. Sushmita Dev (West Bengal), Shrimati Sagarika Ghose (West Bengal), Shri Samirul Islam (West Bengal), Dr. Fauzia Khan (Maharashtra), Shrimati Priyanka Chaturvedi (Maharashtra), Shri Imran Pratapgarhi (Maharashtra), Dr. Sasmit Patra (Odisha), Shrimati Mamata Mohanta (Odisha), Shri Niranjan Bishi (Odisha), Shri Ramji (Uttar Pradesh), Shri M. Shanmugam (Tamil Nadu), Shri R. Girirajan (Tamil Nadu), Dr. Kanimozhi NVN Somu (Tamil Nadu), Dr. John Brittas (Kerala), Shri Jose K. Mani (Kerala), Shri Sandosh Kumar P (Kerala), Shri A. A. Rahim (Kerala), Shrimati Jebi Mather Hisham (Kerala), Dr. V. Sivadasan (Kerala), Shri Haris Beeran (Kerala), Shri Sanjeev Arora (Punjab), Shri M. Mohamed Abdulla (Tamil Nadu) and Shrimati Mahua Maji (Jharkhand).

Now, Shrimati Priyanka Chaturvedi.

Concern over the deteriorating health trends among Children under Five Years of age

SHRIMATI PRIYANKA CHATURVEDI (Maharashtra): Thank you very much, Mr. Deputy Chairman Sir, for allowing me to raise an important issue. I had raised a 267 notice and I requested to accommodate it.

MR. DEPUTY CHAIRMAN: This is about 'concern over deteriorating health trends among children under five years of age'.

SHRIMATI PRIYANKA CHATURVEDI: Yes, Sir. I am just putting a reminder that in case that was not adjusted in Rule 267, it could have been taken up in the Zero Hour -- 'Corruption by the State Government of Maharashtra'. However, since I have been balloted in this issue, I am coming to this issue.

MR. DEPUTY CHAIRMAN: This issue has been accepted.